

O.A. 24/87
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Serial No. of Order	Date of Order	Order with Signature
14	20.4.88	<p>Put up this case in the 3rd week of May '88 for hearing along with O.A. 173/86 as requested by Mr. A.K. Mohapatra.</p> <p style="text-align: right;">(initials) Vice-Chairman (initials) Member(s)</p>
15	26.5. 88	<p>There is no time for the day. Put up application for hearing.</p> <p style="text-align: right;">(initials) Vice-Chairman (initials) Member(s)</p>
16	20.6. 88	<p>Put up next week for hearing along with O.A. 173/86</p> <p style="text-align: right;">(initials) Vice-Chairman (initials) Member(s)</p>
17	27.6.88	<p>Heard Mr. A.K. Mohapatra, learned counsel for the applicant and Mr. A.B. Mishra, learned Senior Standing Counsel (Central) at some length. Hearing is concluded. Judgment is dictated and pronounced in open court vide separate sheets attached to the case records of O.A. 173 of 1986. This common judgment would govern all the three cases namely, O.A. 173 of 1986, O.A. 1 of 1987 and O.A. 24 of 1987. This application stands dismissed leaving the parties to bear their own costs.</p> <p style="text-align: right;">(initials) Vice-Chairman (initials) Member (Judicial)</p>